

z ITEM NO.11

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal

No(s). 9105/2013

MRITUNJAY SHARMA

Appellant(s)

VERSUS

C.I.T AGRA

Respondent(s)

Date : 19/01/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr.Siddhartha Arya,adv.
Ms. Aparna Jha,Adv.

For Respondent(s)

Mr/Ms. Prema Singh,Adv.
Mrs. Anil Katiyar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent has already filed the statement of case. Ld.counsel for the appellant has failed to file the statement of case within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

Signature Not Verified

(M V RAMESH)

Registrar

SB
Digitally signed by
Sushma Kumari Bajaj
Date: 2016.01.20
10:27:40 TLT
Reason: